

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

9. C.P. (IB)/604(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Sagar Mohan Panchmatiya
Vs.
HORIZON OUTSOURCE SOLUTIONS PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Adv. Suchita Poojary appearing for the Applicant and Adv. Sumit Parikh appearing for the Corporate Debtor are present through Virtual hearing. Heard both sides. **Reserved for order.**

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/z/